

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. NO. 204 OF 2013

Friday, this the 26th day of July, 2013

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

Anish Kumar S
Postman, Pattom Palace PO
Thiruvananthapuram – 695 004
Residing at Harisree, CMC Lane
Nalanchira PO
Thiruvananthapuram – 695 015

... Applicant

(By Advocate Mr.Vishnu S Chempazhanthiyil)

versus

1. The Senior Superintendent of Post Offices
Thiruvananthapuram North Postal Division
Thiruvananthapuram – 695 001
2. Union of India represented by its
Chief Postmaster General
Kerala Circle
Thiruvananthapuram

... Respondents

(By Advocate Mr.Sunil Jacob Jose, SCGSC)

The application having been heard on 26.07.2013, the Tribunal on the same day delivered the following:

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

The grievance of the applicant has been administratively redressed. As such the OA is **closed**. No costs.

Dated, the 26th July, 2013.


K GEORGE JOSEPH
ADMINISTRATIVE MEMBER
VS


Dr.K.B.S.RAJAN
JUDICIAL MEMBER